

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

OA No.1186/2017

New Delhi this the 8th day of March, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J),  
Hon'ble Ms. Praveen Mahajan, Member(A)**

Neelam Group 'C',  
Roll No. 2201106114  
Aged about 21 years  
D/o Sh. Rejender,  
R/o VPO : Buroli,  
Distt: Rewari,  
Haryana.

...Applicant

(By Advocate: Shri Anil Singal)

**Versus**

1. Staff Selection Commission  
Through its Chairman,  
C.G.O. Complex, Lodhi Road,  
New Delhi-110003
  
2. Medical Board  
Through Commissioner of Police,  
PHQ, I.P. Estate,  
New Delhi.
  
3. Delhi Police,  
Through Commissioner of Police  
PHQ, I.P. Estate,  
New Delhi. .... Respondents

(By Advocate: Shri Amit Anand through Ms. Sumedha  
Sharma)

**By Hon'ble Mr.Raj Vir Sharma, Member(J)**

**ORDER(ORAL)**

Learned counsel for the applicant at the very outset submitted that this OA has now become infructuous. Therefore, the OA is disposed of as infructuous.

**(Praveen Mahajan)  
Member(A)**

**(Raj Vir Sharma)  
Member(J)**

/rb/